

GOVERNMENT OF INDIA
MINISTRY OF RURAL DEVELOPMENT
DEPARTMENT OF RURAL DEVELOPMENT

RAJYA SABHA
UNSTARRED QUESTION NO. 118
TO BE ANSWERED ON 30.11.2015

CONSTRUCTION OF RURAL ROADS IN KERALA

118. DR. T. N. SEEMA

Will the Minister of **RURAL DEVELOPMENT** be pleased to state:

- a) the length of rural roads constructed under the Rural Infrastructure Development Fund (RIDF) during each of the last three years and the current year in Kerala;
- b) the amount of funds utilized for this purpose during the above period till date;
- c) whether the work of 600 rural roads sanctioned under the Pradhan Mantri Gramin Sadak Yojana (PMGSY) has halted in the State;
- d) if so, the details thereof and the reasons therefor; and
- e) the steps taken by Government to restore the construction of roads including prompt sanctioning of the allocated funds for the same?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT
(SHRI SUDARSHAN BHAGAT)

(a) to (e): The primary objective of the Pradhan Mantri Gram Sadak Yojana (PMGSY) is to provide connectivity, by way of a single All-weather Road (with necessary culverts and cross-drainage structures, which is operable throughout the year), to the eligible unconnected Habitations as per the Core Network in the rural areas with a population of 500 persons and above (Census 2001) in plain areas. In respect of 'Special Category States' (Arunachal Pradesh, Assam, Manipur, Meghalaya, Mizoram, Nagaland, Sikkim, Tripura, Himachal Pradesh, Jammu & Kashmir and Uttarakhand), the Desert areas (as identified in the Desert Development Programme) the Tribal (Schedule V) areas and Selected Tribal and Backward Districts (as identified by Ministry of Home Affairs/Planning Commission), the objective is to connect eligible unconnected habitations with a population of 250 persons and above (as per Census 2001). For Most intensive IAP blocks as identified by the Ministry of Home Affairs, the unconnected habitations with population 100 and above (as per 2001 Census) are eligible to be covered under PMGSY.

National Bank for Agriculture and Rural Development (NABARD) provides financial assistance in form of loan to the States under Rural Infrastructure Development Fund (RIDF) for creation of rural infrastructure including roads. Such loans are negotiated directly by State Government with NABARD. Ministry of Rural Development does not keep a record of the investment on rural roads created by the States under Rural Infrastructure Development Fund (RIDF) of NABARD. However, as informed by NABARD, the total length of rural roads sanctioned and funds released under RIDF in Kerala for the last three years and the current year is given below:

Year	Length of rural roads sanctioned (in kms.)	Total release (Rs. Crore)
2012-13	224.29	105.79
2013-14	377.93	71.07
2014-15	429.25	44.76
2015-16	-	0.00

The Budgetary Allocation under PMGSY during the Financial Year 2015-16 was originally to the tune of Rs.14,291 crore and it has been marginally enhanced to Rs.15,291 crore on account of additional allocation of Rs.1,000 crore received as first supplementary grant in the month of September, 2015. However, after the committed liabilities, the funds effectively available for release to the States for implementation of PMGSY during the current financial year 2015-16 is only Rs.11,100 crore which has been allocated among various States taking into account the unspent balance available with them as on 1.4.2015 and the value of ongoing works. Accordingly the indicative annual allocation of Rs. 56 crore has been made to Kerala for the year 2015-16 (which was earlier fixed at Rs.51 crore). Out of this allocation, the Ministry of Rural Development has released Rs.54.74 crore to Kerala under PMGSY.

Since inception of PMGSY (upto 30.10.2015), the Ministry has sanctioned 1,430 road works with a total value of Rs. 1, 512.80 crore for construction of 3,357.91 Km road length to Kerala and the Ministry has released Rs. 875.70 Crore to the States. The State has reported that, 961 road works have been completed and constructed 2218.19 Km length with an expenditure of Rs. 956.97 crore as on 30.10.2015.
